

TELECOM REGULATORY AUTHORITY OF INDIA

Press Note – TRAI issues order to Broadcasting & Distributors of TV channels to report their details on Service Provider Portal.

New Delhi, 16.08.2019 - TRAI has issued order to all Service Providers to report the details of their registration number, validity, service area etc. in the service provider portal hosted on TRAI website.

2. TRAI announced the implementation schedule vide its press release of 3rd March, 2017 for the new Regulatory framework for Broadcasting and Cable services, which was notified in March, 2017. The regulatory framework comprises of the following: -

(a) *The Telecommunication (Broadcasting and Cable) Services (Eighth) (Addressable Systems) Tariff Order, 2017 dated 3rd March 2017, as amended on 30th March 2017 [the Tariff Order 2017];*

(b) *The Telecommunication (Broadcasting and Cable) Services Interconnection (Addressable Systems) Regulations, 2017 dated 3rd March 2017 [the Interconnection Regulation 2017];*

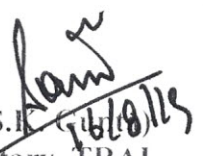
(c) *The Telecommunication (Broadcasting and Cable) Services Standards of Quality of Service and Consumer Protection (Addressable Systems) Regulations, 2017 dated 3rd March 2017 [the QoS Regulation 2017].*

3. As per the regulation 19 of the Interconnection Regulation 2017, every service provider shall report, its name, address, contact number, e-mail address and licence/permission/registration details issued by the Central Government on the website specified by the Authority.

4. As per the TRAI order dated 16th August, 2019, Service Providers are required to enter their details in the service provider portal within thirty days. If service provider has already entered details earlier, they are required to update the details in thirty days. The URL of the service provider portal for reporting the information to the Authority is **www.spp.trai.gov.in**.

5. All the Pay/FTA Broadcasters and distributors such as DTH operators, Multi system operators, Head end in the Sky operators, IPTV operators and local cable operators are required to enter their details in the service provider portal. Further, MSOs, HITS, IPTV operators have been requested to ensure that their linked local cable operator (LCOs) upload their details on service provider portal.

6. The detailed order is available in the TRAI website **www.trai.gov.in**. For further details/clarification, Shri Anil Bhardwaj, Advisor (B&CS), TRAI may be contacted at 011-23237922 or email at **advbcs-2@traigov.in**.


(S. Anil Bhardwaj)
Secretary, TRAI